

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI RAM KRIPAL YADAV): (a) and (b) No, Sir. Para 16 of Schedule I of MGNREG Act, 2005 clearly provides that payment shall only be made based on measurement. Further, as per Para 17 of Schedule I, the State Governments are required to link the wages without any gender bias with the quantity of work done and it is to be paid according to rural schedule of rates.

New projects under PMGSY

2040. PROF. M. V. RAJEEV GOWDA: Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) the number of new projects inaugurated under the Pradhan Mantri Gram Sadak Yojana (PMGSY) during 2016;
- (b) the net investment for these new projects;
- (c) whether Government also intends to assess the quality and impact of roads under PMGSY; and
- (d) if so, the details thereof and if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI RAM KRIPAL YADAV): (a) and (b) 'Rural Roads' is a State subject and Pradhan Mantri Gram Sadak Yojana (PMGSY) is a one-time special intervention of Central Government to provide rural connectivity, by way of a single all-weather road, to the eligible unconnected habitations in the core network. As per the Programme guidelines, implementation of PMGSY is the responsibility of the State Governments. During 2016-17 States have reported to have completed 40,010.37 km. of road length upto February, 2017 incurring an expenditure of ₹ 11,147.76 crore.

(c) and (d) As per the Programme Guidelines and Operations Manual, ensuring the quality of the road works is the responsibility of the State Governments. Programme guidelines provide for a three tier Quality Control Mechanism under the Pradhan Mantri Gram Sadak Yojana. 1st tier is in-house quality control. 2nd tier is independent monitoring of construction quality by quality monitors called State Quality Monitors (SQMs) managed by the respective State. The 3rd tier is envisaged as an independent monitoring mechanism at the Central level. Under this tier, the independent National Quality Monitors (NQMs) are engaged for inspections of roads, selected at random. Whenever quality of any road work is graded as "Satisfactory Requiring improvement" (SRI) or

"Unsatisfactory" (U) the State Government is to ensure that the contractor replaces the material or rectifies the workmanship (as the case may be) within a reasonable time period. Action Taken Reports (ATRs) of the road works graded as 'SRI' and 'U' by the State Quality Monitors are monitored by the respective State Governments. For road works graded as 'SRI' and 'U' on the basis of observations of National Quality Monitors, the Action Taken Reports for such cases, submitted by respective States are monitored by National Rural Roads Development Agency on a continuous basis.

Impact Assessment Study of PMGSY has been conducted by several organizations like 'National Baseline Study Report for PMGSY' by Lea Associates South Asia Pvt. Ltd. in 2010, Poverty & Social Impact Assessment of PMGSY by World Bank in 2014, Impact of Improved Rural Road Maintenance System under PMGSY by International Labour Organization (ILO) in 2015, Study on Rural Roads and morbidity in upland Odisha by University of Heidelberg in 2015 and Impact Assessment Study of PMGSY including Gender in Rajasthan by Birla Institute of Technology & Science (BITS), Pilani in 2015. All the above studies concluded positive impact on the socio-economic indices due to construction of rural roads.

Delay in payment of wages under MGNREGA in Uttarakhand

†2041. SHRI MAHENDRA SINGH MAHRA: Will the Minister of RURAL DEVELOPMENT be pleased to state:

(a) whether it is a fact that the workers working under the MGNREGA in various districts of Uttarakhand have not been paid wages for a long time;

(b) if so, whether funds are being provided for payment of wages under MGNREGA in the State; and

(c) if so, the details of funds provided to various districts in the State during 2014 to December, 2016?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI RAM KRIPAL YADAV): (a) As per Management Information System (MIS), details of district-wise liability of wages as on 17-03-2017 in Uttarakhand under Mahatma Gandhi National Rural Employment Guarantee Act (MGNREGA) are given in Statement-I (*See below*).

(b) ₹ 37039.57 lakh have been provided for payment of wages under MGNREGA in the State.

†Original notice of the question was received in Hindi.